

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 435 OF 2016 IN
DFR NO. 2354 OF 2016**

Dated : 11th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s HEG Ltd. ... Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Deepak Biswas
Mr. Nishith Mishra
Mr. Arjun Minocha

Counsel for the Respondent (s) : Mr. M.G. Ramachandran for R-2
Mr. S.Venkatesh
Mr. Shashank Khurana for R-1
Mr. G.Maheshwari for R-3

ORDER

List the matter on **17.08.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt